

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/688/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SUNFLAG IRON AND STEEL CO. LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. AR PRADEEP

AKILA

COUNSEL FOR

2. KALLANNOW. A

Coursel for Anghi-

## ORDER

PCS representing the Applicant present. Counsel for the Corporate Debtor present and submitted that a proposal has been given to the Applicant. Applicant is directed to give response to the proposal given by the Corporate Debtor before next date of hearing. In case the proposal given by the Corporate Debtor is acceptable, the same shall be communicated to the Corporate Debtor. If it happens, then the Corporate Debtor shall file schedule for payment and bring one DD to show his bona-fide on next date of hearing. Put up on 19.01.2018 at 10.30 A.M.

> -Se -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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